

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-524(PB)/2017

IN THE MATTER OF:

Rani Sati Hardware	APPLICANT / PETITIONER
Vs.		
Amrapali Leisure Valley Pvt. Ltd.	RESPONDENT

SECTION: UNDER SECTION 9 OF THE IBC, 2016

Order delivered on 23.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Respondent:	Mr. Alok Kumar Aggarwal & Rati Tandon, Advocates
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ORDER

Learned counsels for the parties are present. In view of the all other connected matter being heard by the Hon'ble Supreme Court and the date fixed for hearing on 15.03.2018 & 27.03.2018 respectively.

Hence, the matter is being posted on 3rd April 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)